

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 5

Dated Guwahati, the 9th of January, 2025

Hon'ble the Chief Justice has been pleased to direct that the Filing Sections of the Principal Seat and the Outlying Benches shall ensure proper verification of documents, including their pagination, which are annexed with the petitions filed in the Hon'ble Gauhati High Court.

This Notification shall come into effect immediately.

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL

Memo No. HC. III-07/2024/207 - 226 / G, Dated the 9th January, 2025.

Copy to:-

1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
2. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
3. The Registrar (Vigilance/Admin/Judicial), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench). ***(He is requested to circulate this Notification amongst all the District Courts in his respective State).***
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the website of the Gauhati High Court.***
16. The Court Manager, Gauhati High Court, Guwahati.
17. The AO (J), _____, Section, Gauhati High Court, Guwahati.

18. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court Notice Boards.

Handwritten signature and date: 9.1.25

REGISTRAR GENERAL

Handwritten initials and date: 09-01-2025